

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/1386/2018
(in O.A. No.200/446/2018)

Jabalpur, this Wednesday, the 02nd day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and Others (represented by)

1. Union of India, through its Secretary,
Ministry of Railways

Railway Bhawan,
New Delhi-110001

2. The Sr. Divisional Personnel Officer,
South East Central Railway,
Personnel Department,
Kinghsway,
Nagpur (Mah), Pin-440001

3. The Additional Chief medical Officer,
South East Central Railway,
Nagpur (Mah), Pin-440014

-Applicants

(By Advocate –**Shri Arun Soni**)

V e r s u s

Smt. Kalpna Choutel
W/o Late Shri Baldev Choutel,
Aged about 44 years,
R/o Ward No. 2
Gopinath Mohalla,
The-Nainpur,
District-Mandla (MP),
Pin-481776

- Respondent

O R D E R (Oral)
By Navin Tandon, AM:-

This is the third Miscellaneous Application which has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 22.03.2018 passed by this Tribunal in Original Application No.200/446/2016.

2. It has been submitted that there is a judicial order dated 13.06.2018 of the Hon'ble High Court of Mumbai Bench Nagpur in PIL No.85/2018 whereby the department had been restrained from giving any employment on the compassionate ground. Therefore, further two months' time may be granted to the applicants to comply the said order of this Tribunal.

3. Keeping in view the above submissions, this M.A. is allowed. Further two months' time is granted to the applicants (respondents in O.A.) to comply the order dated 22.03.2018 ibid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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